

HIGH COURT OF UTTARAKHAND AT NAINITAL

Order No. 03

Dated: 06.01.2022

In exercise of the powers conferred by rule 10 of Chapter V of Allahabad High Court Rules, 1952 (as applicable to the High Court of Uttarakhand), the Acting Chief Justice is pleased to nominate following Judges of the Hon'ble Court as Vacation Judges for Winter Vacation-2022, for the period as mentioned against their respective names, who will exercise the powers conferred under sub-rule (1) of the aforesaid rule 10 -

Sl. No.	Hon'ble Vacation Judges	Period
1	Hon'ble Shri Justice Narayan Singh Dhanik	17.01.2022 - 23.01.2022
2.	Hon'ble Shri Justice Ramesh Chandra Khulbe	24.01.2022 - 30.01.2022
3.	Hon'ble Shri Justice Alok Kumar Verma	31.01.2022 - 06.02.2022
4.	Hon'ble Shri Justice Ravindra Maithani	07.02.2022 - 13.02.2022

2. The Hon'ble Vacation Judges will sit on every day except Saturdays, Sundays and other Gazetted Holidays/Holidays, as shown in the Annual Calendar-2022 of the Court at 11:00 A.M. and will take only urgent matters (except the contempt matters), which may be filed in the filing counter of the Registry on any working day from 10:00 A.M. to 1:30 P.M. during the vacation.

3. Provided that on 17.01.2022, Hon'ble Vacation Judge concerned will sit at 12 Noon and the Urgent matters filed till 11:00 A.M. on that day *i.e.* 17.01.2022 will be listed before His Lordship on the same day and the urgent matters filed after 11:00 A.M., will be listed on the following day *i.e.* 18.01.2022.

4. The fresh matters dropped in drop boxes on 13.01.2022 and 14.01.2022 will be listed for the day when the Hon'ble Court re-opens after the Winter Vacation *i.e.* 14.02.2022.

By Orders of the Acting Chief Justice

Sd/-

(Registrar General)

No. 84/UHC/2022

Dated: 06.01.2022

Copy forwarded to the following for information:-

1. P. P. S. to the Acting Chief Justice, High Court of Uttarakhand, Nainital for placing copy of this Order before His Lordship.

2. Private Secretaries to all the Hon'ble Judges, High Court of Uttarakhand, Nainital, for placing copy of this Order before Their Lordships.
3. Private Secretary to the Advocate General, High Court of Uttarakhand, Nainital.
4. P. S. to Registrar General of the Hon'ble Court.
5. President and Secretary General, High Court Bar Association, Nainital for information to all the members of the Bar.
6. Government Advocate, High Court of Uttarakhand, Nainital.
7. Chief Standing Counsel, High Court of Uttarakhand, Nainital.
8. Additional Chief Standing Counsel for Government of U.P. at Nainital.
9. Assistant Solicitor General for Government of India at Nainital.
10. All the Registrars/O.S.D./Joint Registrars of the Hon'ble Court.
11. All the Deputy Registrars of the Hon'ble Court.
12. All the Assistant Registrars of the Hon'ble Court.
13. Management Officer/Protocol Officer of the Hon'ble Court.
14. Librarian of the Hon'ble Court.
15. Assistant Registrar (Computer) with request to upload the copy of this Order in the official website.
16. Head Bench Secretary/All the Bench Secretaries of the Hon'ble Court.
17. All the Section Officers of the Hon'ble Court.
18. Guard file.
19. Notice Board.

Sd/-

Registrar (Judicial)